

ITEM NO.1

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 600/2020

MAULANA ALA HADRAMI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 57162/2021 - CLARIFICATION/DIRECTION
IA No. 130396/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 84683/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 80750/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 130397/2020 - EXEMPTION FROM FILING O.T.
IA No. 124205/2020 - EXEMPTION FROM FILING O.T.
IA No. 84681/2020 - EXEMPTION FROM FILING O.T.
IA No. 57164/2021 - EXEMPTION FROM FILING O.T.
IA No. 80751/2020 - EXEMPTION FROM FILING O.T.
IA No. 57161/2021 - INTERVENTION/IMPLEADMENT
IA No. 58426/2020 - INTERVENTION/IMPLEADMENT
IA No. 130398/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P. (Cr1.) No. 295/2020 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 98863/2020

FOR EXEMPTION FROM FILING O.T. ON IA 98865/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
381/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 3234/2022

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 3236/2022

IA No. 3234/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 98863/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 3236/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 98865/2020 - EXEMPTION FROM FILING O.T.

IA No. 381/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 603/2020 (X)

(FOR ADMISSION)

W.P. (C) No. 604/2020 (X)

(FOR impleading party ON IA 68528/2020

FOR INTERVENTION/IMPLEADMENT ON IA 68528/2020

IA No. 68528/2020 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 605/2020 (X)

(FOR impleading party ON IA 68558/2020

FOR INTERVENTION/IMPLEADMENT ON IA 68558/2020

IA No. 68558/2020 - INTERVENTION/IMPLEADMENT)

Date : 05-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Anil Grover, Sr. AAG
Mr. Rahul Khuranna, Adv.
Ms. Noopur Singhal, Adv.
Mr. Satish Kumar, Adv.
Mr. Sanjay Kumar Visen, AOR
Mr. Suresh Kumar Bhan, Adv.
Ms. Ritu Rastogi, Adv.

Mr. Chander Uday Singh, Sr. Adv.
Mr. Salman Khurshid, Sr. Adv.
Dr. Menaka Guruswamy, Sr. Adv.
Mr. Fuzail Ahmad Ayyubi, AOR
Mr. Aadya Mishra, Adv.
Mr. Amjid Maqbool, Adv.
Mr. Yash S. Vijay, Adv.
Mr. Utkarsh Pratap, Adv.
Ms. Kanishka Prasad, Adv.
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai, Adv.

For Respondent(s) Ms. Anisha Mathur, Adv.
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR. (State of Maharashtra)
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shewtal Shepal, Adv.

Mr. Subhash S. Kadam, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. S.K. Rajora, Adv.
Ms. Surti S. Sinda, Adv.
Mr. E. Vinay Kumar, Adv.
Ms. Kavita S. More, Adv.

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Shantanu Sharma, Adv.
Mr. Kanu Agrawal, Adv.
Mr. C.K. Suchitra, Adv.
Mr. O.P. Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Raj Bahadur Yadav, AOR

Mr. Shivam Singh, Adv.
Mr. Deep Prabhu, Adv. (State of Bihar)
Mr. Manish Kumar, AOR

Ms. Garima Prashad, Sr. Adv./ AAG
Ms. Ruchira Goel, AOR (State of U.P.)

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Adv. (State of Rajasthan)
Mr. Sandeep Kumar Jha, AOR

Mr. Nishe Rajan Shonker, AOR
Mrs. Anu K. Joy, Adv. (State of Kerala)
Mr. Alim Anvar, Adv.

Mr. Hirein Sharma, Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Samten Doma, Adv.
Mr. Sourabh Tandon, Adv.

Mr. Amit Kumar Singh, Adv.
Mrs. K. Enatoli Sema, Adv. (State of Nagaland)
Ms. Chubalemla Chang, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv. (State of A.P.)

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Tushar Mehta, learned Solicitor General appearing for the respondent(s), list these matters on 11.05.2022.

In the meantime, learned counsel for the parties are at liberty to file written submission(s)/note(s) on or before Monday, i.e. 09.05.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)